

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 3366
TO BE ANSWERED ON THE 23rd March 2026
BELAGAVI AIRPORT

3366. SHRI IRANNA KADADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the progress achieved in the infrastructural expansion and runway extension at the Belagavi airport;
- (b) whether the steady increase in passenger traffic has prompted the approval of additional terminal capacities at the airport;
- (c) the details of funds effectively utilized for upgrading navigational aids and passenger amenities in Belagavi during 2025-26;
- (d) the successful introduction of new domestic flight routes connecting Belagavi to major commercial hubs recently; and
- (e) the steps taken to evaluate the feasibility of initiating direct international flight services from Belagavi to Gulf countries?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): The Airports Authority of India (AAI) has undertaken the construction of a new terminal building, extension and re-configuration of Apron Bays for Code-'C' type of Aircraft and allied works at Belagavi Airport to enhance its capacity to handle 3.5 million passengers per annum (MPPA) from the existing capacity of 0.8 MPPA. The physical progress of the project is 78% and an expenditure of Rs.183.00 Crore has been incurred so far.

(d): At present, Belagavi Airport is connected with Ahmedabad, Bengaluru, Hyderabad, Delhi and Jaipur. Following the repeal of the Air Corporations Act in March 1994, the domestic aviation sector was deregulated, enabling airlines to independently plan and operate routes based on commercial and operational viability. Accordingly, the commencement, continuation, or suspension of air services at any airport is at the discretion of the airlines.

(e): Belagavi Airport is a domestic airport. Declaration of an airport as an International including Customs airport depends upon traffic potential, demand from airlines for the operation of international flights, and bilateral Air Services Agreement besides the provision of Ground Lighting facilities, Instrument Landing System, runway length, Immigration, Health and Animal & Plant Quarantine services etc.
